## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No.76,77 & 78/(MAH)/2016 CP No.01/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: Mr. Shrikant Mishra

V/s.

M/s. Ryder Shipping Lines Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
0	Adv. Tejos. A. Luriyo.	Advocate for Respondent.	Tejoshuniya
	Thodas how Associates		
2	Adv. Mengank shah a/w Adv. Ms. Mannat sandhu i/b. Mengank & Basutkar La. Barturs	Petrhioner	<u>SII</u> .
	Barthiers		

## **COMMON ORDER**

## CA No. 76/16,77/16 & 78/16 In Co. Appeal No. 01/59/CLB/MB/MAH/2016 CA No.79/2016 In Co. Appeal No. 02/59/CLB/MB/MAH/2016

- In respect of both these Petitions, the Learned Representatives are present.
- From the side of the Respondents, vide Praecipe dated 22.03.2017 it is intimated that since Civil Suit No. 175/2017 has been filed in the Court of the Civil Judge, Junior Division, Vashi, hence seeking permission to withdraw Company Application No. 79/2016 in Co. Appeal No. 02/2016.

## CA No. 76/16,77/16 & 78/16 In Co. Appeal No. 01/59/CLB/MB/MAH/2016 CA No.79/2016 In Co. Appeal No. 02/59/CLB/MB/MAH/2016

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- Likewise vide Praecipe dated 22.03.2017 it is intimated that since Civil Suit
  No. 185/2017 has been filed in the Court of the Civil Judge, Junior Division,
  Vashi, hence seeking permission to withdraw Company Application No.
  76/2016 in Co. Appeal No. 01/2016
- As a result the two Company Application Nos. 76/2016 and 79/2016 are dismissed as withdrawn.
- The Learned Advocate of the Respondent is seeking time to take due instructions in Company Application Nos. 77/2016 and 78/2016 in Co. Appeal No. 01/2016. Time is granted.
- From the side of the Petitioner the Learned Representative has stated that the pleadings are complete, therefore, the matter is to be listed for final hearing.
- Let these two Co. Appeals be listed for final hearing on 21.04.2017. Date is duly communicated to both the sides.

Sd/-

22.03.2017.

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M.K. SHRAWAT. MEMBER (JUDICIAL)